

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†221
ANSWERED ON 30.11.2015**

TOURISM DEVELOPMENT PROJECTS FOR JHARKHAND

†221. SHRI VISHNU DAYAL RAM:

Will the Minister of TOURISM be pleased to state:

- (a) the details of tourism development related projects sanctioned so far in Jharkhand during the last two years along with the details of district-wise funds sanctioned or released with respect to each of the project;**
- (b) the details of funds spent in this regard during each of the last three years;**
- (c) whether any proposal pertaining to the State is pending for sanction; and**
- (d) if so, the details thereof and the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) & (b): Promotion, development of tourism infrastructure and utilisation of funds is primarily the responsibility of the State Governments and Union Territory Administrations. The Ministry of Tourism provides Central Financial Assistance (CFA) for projects, that are complete as per existing scheme guidelines and are sanctioned subject to availability of scheme/funds, and utilisation of funds released earlier. Details of projects sanctioned to the Government of Jharkhand in the last three years are given below:

(Rs. in lakh)

Sl. No.	Name of projects	Amount Sanctioned
2012-13		
1	Development of Ranchi- Saraikela- Kharshawn-Purbi Singbhum Mega Circuit, Jharkhand	3812.53
2	Development of Ranchi-Saraikela-Kharshawan-Purbi Singbhum Mega Circuit Part-II Jharkhand (Remaining Sites)	1073.18
2013-14		
3	Light & Sound (SEL) Show at Kanke Dam, Ranchi, Jharkhand	500.00
	Total	5385.71
2014-15 – NIL		

(c) & (d): The Ministry is not in receipt of any proposal from the State Government in the current financial year.
